



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.01.2026

NOTICE

Please take notice that the following matters listed for hearing in the Court – III on 12.01.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 258 of 2025 Part Heard	Noble Co-Operative Bank Ltd. Vs. Gagan Gulati, Liquidator of Pantel Technologies Pvt. Ltd.	Govind Bhardwaj	Harish Taneja Riya Kaur Arora- for Liq.
2.	Comp. App. (AT) (Ins) No. 264 of 2025 & I.A. No. 938 of 2025 (With Defects) Part Heard	Arvinder Kaur Vs. Santanu Kumar Samanta & Anr.	Aman Raj Singh	Gautam Singhal Rajat Chaudhary Kanika Balhara-R1 Nishant Awana Rini Badoni-R2
3.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	Chandra Shekhar Yadav	Rakesh Kumar Ankit Sharma

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)